

Bank branches authorised by DESU to collect electricity bills

2855. SHRI SYED SIBTEY RAZI: Will the Minister of POWER be pleased to refer to the answer to Unstarred Question 4628 given in the Rajya Sabha on the 31st March, 1992 and state:

(a) whether DESU has authorised certain banks to collect payment of electricity bills from consumers;

(b) if so, what are the names of branches of these banks with their working timings;

(c) whether these nominated banks have separate counters for collection of payment of these bills;

(d) whether Government propose to nominate certain more banks for extension of this facility to provide more reliefs to consumers; and

(e) if so, give details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The requisite information is given in the enclosed Statement. (See below) The electricity bills are collected by the authorised banks during normal banking hours from 10.00 AM to 2.00 PM. The different timing observed by some branches located in residential areas are also indicated in the said statement.

(c) to (e) Normally, the banks have separate counters to collect the electricity bills but these counters may sometimes be utilised for other business of the Banks depending upon the rush of consumers. DESU is willing to extend this facility but there has been no response from the Banks to the proposals invited through the papers advertisement on 20-4-1992.

Statement

Bank Branches Authorised by DESU to collect electricity bills.

Sl. Name of the Bank/branch authorised No. to collect electricity bills of DESU

I ORIENTA L BANK OF COMMERCE:

(1) Connaught Circus; (2) Connaught Place; (3) Naya Bazar; (4) Chandni Chowk; (5) Chawri Bazar; (6) Darya Ganj; (7) Pahar Ganj; (8) Sadar Bazar; (9) Gandhi Nagar (10) Rajhat Colony (8.30 A.M. to 12.30 A.N.); (11) Kabool Nagar G.T Road; (12) Laxmi Nagar; (13) V. & P.O. Dichaon Kalan; (14) East Patel Nagar; (15) Arya Samaj Road, Karol Bagh; (16) V. & P.O. Palam; (17) Kirti Nagar; (18) Naraina; (19) Old Rajinder Nagar; (8.30 AM to 12.30 AN); (20) Tagore Garden (8.30 AM to 12.30 AN); (21) Vishal Cinema Complex; (22) G.T. Karnal Road; (23) V. & P.O. Khera Kalan; (24) Ashok Vihar; (25) Kingsway Camp (8.30 AM to 12.30 AN); (26) Azadpur; (27) V. & P.O. Pehalad Pur Bangar Block Ali Pur; (28) Roshanara Road, Subzi Mandi; (29) Priya Cinema, Complex, Basant Lok; (30) Batra Hospital Okhla; (31) Greater Kailash (8.30 A.M. to 12.30 A.N.); (32) V. & P.O. Mahipalpur (9 A.M. to 1 P.M.); (33) Munirka, P.O. J.N. University; (34) New Friends Colony; (35) Pachshilla Park; (36) Part I, South Extn.; (37) Safdarjung Enclave; (38) Saket (8.30 A.M. to 12.30 A.N.); (39) Sarvapriya Vihar; (40) Nehru Place.

II PUNJAB & SIND BANK:

(41) Janpath; (42) Darya Ganj; (43) Chawari Bazar; (44) Fateh Puri; (45) Old Geeta Colony (8.30 A.M. to 12.30 A.N.); (46) Krishna Nagar (8.30 A.M. to 12.30 A.N.); (47) Karol Bagh; (48) Kirti Nagar (49) Rajindera Place; (50) Janak Puri (8.30 A.M. to 12.30

AN); (51) Peeragarhi Chowk; (52) Ranjit Nagar; (53) Anand Vihar (8.30 A.M. to 12.30 AN); (54) Kashmere Gate; (55) Malka Ganj; (56) Gujrawala Town (8.30 AM to 12.30 AN); (57) Kailash Colony; (58) Nehru Place; (59) New Friends Colony (8.30 AM to 12.30 AN); (60) Jangpura; (61) Okhla; (62) Sidharatha Enclave (8.30 AM to 12.30 AN).

III. SYNDICATE BANK:

(63) I. P. Estate, Bahadur Shah Zafar Marg; (64) Hamdard Building Asaf Ali Road; (65) G. B. Road; (66) Nirman Vihar (9 AM to 1 PM); (67) Nangloi; (68) Desh Bandhu Gupta Road; (69) Rajendra Palace; (70) Janak Puri (9.30 AM to 1.30 PM); (71) Maya Puri Phase I; (72) Gopi Nath Bazar, Cantonment Area; (73) Deep Cinema Complex, Ashok Vihar; (74) Bawana Road, Narela; (75) Punjabi Bagh (9 AM to 1 PM); (76) Tri Nagar; (77) Bawana; (78) Mori Gate; (79) Bijwasan; (80) Hauz Khas; (81) Nehru Place; (82) Main Road, Chhatterpur, P.O. Mehrauli.

Pledging of funds by foreign companies in Power Sectors

2856. SHRI VISHWASRAO RAMARAO PATIL: Will the Minister of POWER be pleased to state:

(a) whether a number of foreign private sector companies have pledged funds for setting up of power projects in India;

(b) the amount of investment involved from these companies;

(c) the details of power projects and the place where they are likely to be set up;

(d) the details of foreign/private sector companies to whom these power projects are proposed to be awarded; and

(e) the details of the terms and conditions laid down for generation and transmission of power by foreign/private sector companies, separately?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) to (d) Details of power projects proposed in the private sector are given in the attached statement-I (See below).

(e) Incentives and Concessionalities offered by the new policy to encourage private sector participation in electricity generation, supply and distribution are given in the attached statement-II.

Statement-I

Details of Power Projects proposed in the Private Sector

	Name of the Company	Foreign/ Indian	Capacity (MW)	Approx. Cost (Crores)	Project Name/ State
1.	M/s. Coleman & Associates (Australian Consortium)	Foreign	240 (Lig)	585.73	Barsingsar TPS Rajasthan
2.	M/s. ST Power Systems Inc. USA	Foreign (NRI)	210 (Lig)	700.00	Zero Unit TPS of NLC/Tamil Nadu
3.	M/s. Southern Electric International, Inc., U.S.A.	Foreign	2340 (Coal)	7000.00	1b Vally TPS/ Orissa